

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 12.01.2016

OA No. 597/2013

Nemo for applicant.

Mr. M.K. Meena, proxy counsel for
Mr. Anupam Agarwal, counsel for respondents.

The perusal of the record would reveal that no one had appeared on behalf of the applicant on the last about seven dates of hearing. Even today nobody is present on his behalf. Meaning thereby, the applicant is not interested to prosecute the Original Application. Therefore, we have no option but to dismiss the OA for non-prosecution.

Consequently, the Original Application is hereby dismissed for non-prosecution.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(JUSTICE MEHINDER SINGH SULLAR)
JUDICIAL MEMBER

Kumawat